

Relevant information under Section 4(1)(b) (vi)

Statement of Categories of Documents that are held by the Authority or under its control

- (i) Various policy documents
- (ii) Circulars, guidelines, orders etc. issued to intermediaries registered with the Authority.
- (iii) Correspondence with Government, PFRDA registered intermediaries
- (iv) Inspection reports
- (v) Ledger, registers etc. and documents pertaining to operation of bank account..
- (vi) Internal policy statements, administrative instructions, records, personnel files, inter-departmental correspondence etc.
- (vii) Publications brought about by the Authority
- (viii) Agenda, Minutes of the meetings of Authority's Board and of various Committees
- (ix) Files relating to cases filed by and against Authority before Tribunal, Courts
- (x) Records relating to the establishment and assets held by PFRDA.
- (xi) Annual reports of the Authority.
- (xii) Statement of Annual accounts of the Authority.
